

ITEM NO.103

COURT NO.7

SECTION IV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 7764/2014

RAVINDER KAUR GREWAL & ORS.

Appellant(s)

VERSUS

MANJIT KAUR & ORS.

Respondent(s)

Date : 12-02-2020 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR  
HON'BLE MR. JUSTICE DINESH MAHESHWARI

For Appellant(s) Ms. Vidisha Swarup, Adv.  
For Mr. Prem Malhotra, AOR

For Respondent(s) \*Mr. \_\_\_\_\_, Adv.  
For Mr. Sanjay Jain, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Counsel appearing for the respondents prays  
for adjournment.

As prayed, list the matter next week.

It is made clear that no further request for  
adjournment at the instance of the respondents will  
be entertained on future dates.

(NEETU KHAJURIA)  
COURT MASTER

(VIDYA NEGI)  
COURT MASTER

\*Appearance slip not given.

